

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2404  
ANSWERED ON:17.03.2008  
ALLOCATION OF SPECTRUM  
Singh Shri Uday

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Central Vigilance Commission (CVC) has asked the Department of Telecom to explain the reasons for allotting spectrum to some service providers beyond the eligibility;
- (b) if so, the details thereof;
- (c) whether the Government is aware of the war between GSM and CDMA operators on spectrum;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) to (e) Central Vigilance Commission (CVC) had raised some queries on spectrum related issues and necessary information was provided to them.

The spectrum is allotted to the service providers, as per the relevant provisions of their license agreements, and eligibility criteria, subject to availability of spectrum. The eligibility criteria for CDMA and GSM systems have taken into account the respective spectrum efficiency of these technologies.